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**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

C.P. No.25/2008
O.A. No.3072/2004

New Delhi this the 18th day of February, 2008

**Hon'ble Mr. Justice M. Ramachandran, Vice Chairman (J)
Hon'ble Mrs. Neena Ranjan, Member (A)**

1. Smt. Vimlesh Pushkarna
W/o Shri S.K. Pushkarna
3529B, Raja Park,
Delhi-110 034.
2. Smt. Gurdeep Kaur,
W/o Shri R.P. Singh
19/ 10, Tilak Nagar,
Delhi.
3. Smt. Saroj Dhall
W/o Shri Sunil Dhall
WZ-43A, Rattan Park,
New Delhi-110 015.
4. Shri Parti Pal Singh
S/o Shri G.S. Premi
E-5C, Sudershan Park,
Moti nagar, New Delhi-110 015.
5. Smt. Neelam Dewan
W/o Shri A.K. Dewan
AD-29B, Power Apartments,
Pitampura, New Delhi-110 088.

-Applicants

**(By Advocate: Shri K.P. Sharma for
Shri Susheel Sharma)**

Versus

1. Shri Vijay Singh
Secretary,
Ministry of Defence,
South Block,
New Delhi.
2. Shri D.D.S. Sandhu,
Director General of Ordnance Services (OS-20)
MGOs Branch,
Sena Bhawan, Army Headquarters,
DHQ PO, New Delhi-110 011.
3. Shri Amit Sarin,
Commandant,
Central Ordnance Depot,
Delhi Cantt- 110 010.
4. Shri George Ekka,
CSO (A), Personal Officer (Civ)

Establishment (NT) Branch,
Central Ordnance Depot,
Delhi Cantt- 110 010.

-Respondents

(By Advocate: Ms. Gauri Oak for
Shri D.S. Mahendru)

ORDER (Oral)

Hon'ble Mr. Justice M. Ramachandran, VC(J)

It is submitted by counsel for applicant that there is full compliance. Consequently, application stands closed. Respondents are discharged.

Neena Ranjan

(Mrs. Neena Ranjan)
Member (A)

M. Ramachandran
(M. Ramachandran)
Vice-Chairman (J)

CC.